

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> JULY, 2021, 03:00 P.M.**

TP No.18/CTB/2019, (CP (IB) No.1374/KB/2018)

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Jaldhi Overseas Pte. Ltd. -Vs- Steer Overseas Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. S. K. Rout, Adv.

For Respondent (s)

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**ORDER**

Ld. Counsel appearing for the Operational Creditor submits that the matter may be decided in terms of notes already filed by them. For hearing the arguments of Ld. Sr. Counsel appearing for the Corporate Debtor list this matter on 27.07.2021.

Sd

**Satya Ranjan Prasad  
Member (Technical)**

Sd

**Rajasekhar V.K.  
Member (Judicial)**